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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.NO.749/2002

Friday, this 19th day of September, 2003

Hon'ble Shri Justice V.S. Aggarwal, Chairman
Hon'ble Shri R.K. Upadhyaya, Member (AO)

1. Mukesh s/o Shri Sukhbir Singh
2. Narender Kumar s/o Shri Sukhbir Singh
3. Sanjeev Kumar s/o Harpal Singh
4. Jagapal Singh s/o IIam Chand
5. Krishan Kumar s/o Chhallu Singh
6. Dharam Pal s/o Sh. Sardar Singh
7. Mukesh s/o Sh. Deen Dayal
8. Balbir Singh s/o Sh. Tareef Singh
9. Rambir Singh s/o Sh. Shree Chand
10. Haria s/o Sh. Tara Chand
11. Jaswant s/o Sh. Sobit
12. Parmeshwar s/o Ram Nath Sah
13. Sheoraj s/o Sh. Prakash
14. Madan s/o Sh. Tara Chand
15. Mahek Singh s/o Sh. IIam Singh
All resident of 1362/10, Govindpuri
Kalkaji, New Delhi-19
16. Rajender Singh s/o Mohkam Singh
r/o T-79C, Sarai Kalekhan
Near Nizammuddin, New Delhi
17. Mahabir Singh s/o Mohabir Singh
r/o Mohalla Bhopa Fathepur Beri
New Delhi
18. Sanjeev Kumar s/o Tara Chand
r/o H.No.44, Harijan Basti
Meethapur, New Delhi-44
19. Birender Singh s/o Chatar Singh
r/o WZ-71, Todapur, New Delhi-12
20. Ram Raj s/o Sheesh Ram
r/o 422, Station Block,
Kirari, Delhi

21. Rajeev s/o Raghuvir Yadav
r/o WZ 121/B, Todapur
New Delhi-12
22. Kewal Singh s/o Shree Ram Yadav
r/o WZ 78, Todapur, New Delhi-12
23. Vinod Kumar s/o Sh. Hori Chand
47-B, Zamrudpur, New Delhi
24. Satbir s/o Sh. Bhanwar Singh
r/o D-85 Vinod Nagar, New Delhi

..Applicants

(By Advocate: Shri K.M.M.Khan)

Versus

1. Government of NCT of Delhi
through the Chief Secretary
Old Secretariat,
5 Sham Nath Marg, Delhi-54
2. Development Commissioner
Government of NCT of Delhi
5/9, Under Hill Road
Civil Lines, Delhi-54
3. The Principal Secretary
Services Dept.
Government of NCT of Delhi
Old Secretariat,
5, Sham Nath Marg, Delhi-54
4. The Project Director
Rural Development Dept.,
Govt. of NCT of Delhi
Opp. ISBT, Mori Gate
Delhi-6

..Respondents

(By Advocate: Smt. Sumedha Sharma)

O R D E R (ORAL)

Shri Justice V.S. Aggarwal:

After the matter had been addressed, it was not disputed at either end and accordingly, we dispose of the present application holding:-

- a) The applicants shall be taken on the panel in terms of the decision of the Apex Court; and

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(3)

b) They shall be considered in accordance with the rules/instructions for regularisation on the posts available.

2. OA is disposed of.

R.K.Upadhyaya

(R.K.Upadhyaya)
Member (A)

/sunil/

V.S. Aggarwal

(V.S. Aggarwal)
Chairman